

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-111/2012/3394/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the ¹⁶ 20 April, 2023.

Sub:- **Station leave permission and Withdrawal of Casual leave, restricted holiday.**

Ref:- Your Letter Nos. DJN/2982 and DJN/2989, dated 19.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 19.04.2023 till the morning of 24.04.2023 alongwith withdrawal of casual leave and restricted holiday on 18.04.2023 and 19.04.2023**, has been granted.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-111/2012/3395/A, dated , 20-04-2023

Copy to:

✓ The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)